

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/4171/A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To Smti Pranita Rani Rajmedhi
Member, MACT-3
Kamrup (M), Guwahati

Dated Guwahati, the 13th September, 2021

Sub:- Permission to avail Leave Travel Concession.

Ref : Your letter No. MACT 3(8)/914/2021 dated 09.09.2021

Sir,

With reference to the above, I am directed to inform you that, you have been accorded permission to avail LTC for the standard block period 2018-2021 with your family members comprising your daughter, son and husband Shri Thanesar Kalita, District & Sessions Judge, Dhubri to visit Jammu & Kashmir via Delhi, by the shortest possible route, as per existing Rules.

Yours faithfully,

sdt

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/4172-4174 /A, dated- 13/9/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

(09/2021)

REGISTRAR (VIGILANCE)

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